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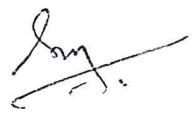
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 12/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/765/2018  
NAME OF THE PETITIONER(S) : JAYAYUGAM PUBLICATIONS LTD & 1  
NAME OF THE RESPONDENT(S) : ROC, KERALA  
UNDER SECTION : 441 u/s 92(4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	SODRAJ UN	COMPANY SECRETARY IN PRAXICE ACS : 29359	
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**ORDER**

PCS representing the applicant present. Report of RoC, Kerala is awaited. The matter is adjourned for hearing submissions of RoC, Kerala. Put up on 17.07.2018.

- sd -  
(S VIJAYARAGHAVAN)  
Member (Technical)

- sd -  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc